

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 58 of 2010

Dated : 2nd December, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal**

**Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2
Mr. Pradeep Mishra for R-11 & R-15**

ORDER

Post the matter for hearing on **05.01.2015.**

**(Justice Surendra Kumar)
Judicial Member**

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**(Rakesh Nath)
Technical Member**